

Crl. M. C. No.07 of 2019

MANOJ KUMAR AGARWAL AND ORS.

...PETITIONERS

VERSUS

STATE OF SIKKIM

...RESPONDENT

Date: 08.10.2020

CORAM:

HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI, CHIEF JUSTICE

...

Mr. Ajay Rathi, learned Counsel appearing for the petitioners, submits that he has instructions not to press this petition.

Mr. Thinlay Dorjee Bhutia, learned Additional Public Prosecutor, Sikkim appearing for the respondent, has no objection.

Accordingly, the petition is dismissed as not pressed.

IA No.1/2019 is also dismissed in terms of the above.

Chief Justice

pm/